

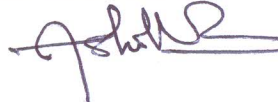

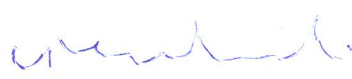

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/113/2016  
NAME OF THE PETITIONER(S) : Rojer Mathew P.  
NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5 others  
UNDER SECTION : 397/398, 402 & 403

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel for Petitioners	
2. D. Jayalakshmi (Advocate) Sunit Agarwal (Pcs) KSA & Co company Secretaries Llp.	for R4 (After Amendment)	
3. U-MATHURAH - Pcs Rep- for R-3.	Pcs for R-3	
4. A- Kammur. Adv.	Counsel for R1 & R2.	

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### **ORDER**

Shri R Ashok Kumar, counsel for petitioner present. Shri A Kumar, counsel for R1 & R2, Shri V Mahesh, PCS representing R3 and Shri Sumit Agarwal, PCS representing R4 are present. Counsels for R1 & R2 and R3 submitted their arguments. Counsel for R4 sought sometime for submitting arguments on their behalf. Time extended at request. Counsel for R1 & R2 and R3 stated that they will submit the written arguments by the next date of hearing. The matter is posted for final arguments on behalf of R4. Put up on 07/03/17 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)